

SHRI HARVENDRA SINGH HANS-PAL (Punjab): Madam, I have just one point to make. कल शाम को मैंने टोहरा जी की लाइफ पर हुए अटैम्प्ट का जिक्र किया था। प्रेसीडेंट आफ शिरोमणि गुरुद्वारा प्रबन्धक कमेटी गुरचरण सिंह टोहरा की लाइफ के ऊपर परसों रात अटैम्प्ट हुई। He is seriously injured and lying in the hospital. I would like the Government—yesterday also I made a request—to come forward with a statement here. (Interruptions)

THE DEPUTY CHAIRMAN: Now don't add anything more. He has said it very clearly. Do not make it political. Please sit down. I have allowed him and he has made it clear twice. It is a very serious matter and the Government will take care.

SHRI V. NARAYANASAMY (Pondicherry): Is the Government coming with the statement or not?

THE DEPUTY CHAIRMAN: I said, don't get up for nothing. I allowed him. Let me not make a comment which will hurt you. (Interruptions) Please sit down.

श्री सुरेश पच्चौरी (मध्य प्रदेश): मैडम बहुत गंभीर मामला है। काश्मीर मामलों के प्रभारी मंत्री जार्ज फर्नांडीज ने यह स्वीकारा है जब उसने "संडे आब्जर्वर" को इन्टरव्यू दिया ... (व्यवधान)

THE DEPUTY CHAIRMAN: I am not allowing this. I have special mentions.

श्री सुरेश पच्चौरी: मैडम, बहुत गंभीर मामला है। सरकार में बैठा हुआ मंत्री सरकार की गलती स्वीकारता है तो सरकार को सत्ता में रहने का कोई हक नहीं है। मैडम, गृह मंत्री को नैतिकता के नाते इस्तीफा दे देना चाहिए, यदि काश्मीर मामलों का प्रभारी मंत्री जार्ज फर्नांडीज यह स्वीकार रहा है कि डा. रुवैया के अपहरण के प्रकरण में सरकार ने जो समझौता किया और आतंकवादियों को छोड़ा वह दिल्ली सरकार की बहुत बड़ी भूल थी। यदि सरकार में बैठा हुआ मंत्री दिल्ली की सरकार की गलती को

स्वीकार रहा है तो यह दिल्ली की सरकार के लिए इससे बड़ा कलंक और कोई नहीं हो सकता है। इसलिए नैतिकता के नाते गृह मंत्री को इस्तीफा दे देना चाहिए और सरकार को इस संबंध में वक्तव्य देना चाहिए।

Need to change the timings of Kutch Express

श्री अनंतराय देवेशंकर देवे (गुजरात): उप सभापति महोदया, मैं इस स्पेशल मेशन के माध्यम से सरकार का ध्यान एक गंभीर बात की ओर खींचना चाहता हूँ। बम्बई से गुजरात होकर जाने वाली एक ही ट्रेन जो "कच्छ एक्सप्रेस" के नाम से जानी जाती है वह गांधीधाम तक जाती है, उस ट्रेन का समय चेंज करने के लिए कई बार गवर्नमेंट को लिखा गया और यह बात सरकार के ध्यान में लाई गई, लेकिन आज तक उसका कोई भी परिणाम नहीं आया है। मैं यह गंभीर बात इसलिए कह रहा हूँ कि वह पूरा डिस्ट्रिक्ट सेंसिटिव डिस्ट्रिक्ट है और कोई खतरा वहाँ पर न बन जाए इसलिए मैं कहना चाहता हूँ कि बीच के स्टेशनों पर से जो लोग सर्विस कर रहे हैं वे आते-जाते हैं, वह पूरी ट्रेन कच्छ के लोगों के लिए ही बनी हुई है और जो लोग बीच में से वह ट्रेन में सवारी करते हैं, उतरते-चढ़ते हैं तो हर रोज़, साल में एक दिन भी ऐसा नहीं जाता है जबकि कोई भी ऐसी परिस्थिति खड़ी न हुई हो कि वहाँ कोई धमाल न मची हो। इसलिए मैं इस मोशन के माध्यम से सरकार का ध्यान खींचना चाहता हूँ कि जल्द से जल्द इस ट्रेन का टाइम चेंज होना चाहिए, यदि यह नहीं होगा तो कहीं दूसरा खतरा न खड़ा हो जाए।

SHRI DINESHBHAI TRIVEDI (Gujarat): Madam, I want to associate myself with this and wish to add one sentence that for the last so many years Kutch has been deprived of a broad gauge. There has been a talk and a promise also by the Government that from Gandhidham to Bhuj they are going to change the metre gauge into broad gauge. Madam, through

you I would like to draw the attention of the Government that the Government has now changed and it is time that the region of Kutch is not further deprived.

Inhuman treatment meted out to the children of prostitutes

SHRI DINESHBHAI TRIVEDI (Gujarat): Madam Deputy Chairman, through you I would like to draw the attention of the Government to an issue which is extremely sensitive, tragic and pathetic. Yesterday and last week we discussed at length and rightly so the issue of atrocities created on Harijans, backward classes, Scheduled Castes and Scheduled Tribes. There exists a section of the society. Lot of atrocities are subjected to this particular section of the society, not only to this particular section of the society but even to their children. This section of the society I am referring to existed all the time in history in some form or the other. I understand that in a part of Bengal a part of the society, when they create the image of Ma Durga during the Durga Puja festival, the earth, mud, comes from this particular section of the society, I am referring to. This section of the society is also termed by some as the safety valve of the society. Yes, Madam, the section of the society I am referring to is the prostitutes, the atrocities created on children of prostitutes. It was a very sad commentary on us all when I saw a portion of the 'Current', that is the issue of May 1990 of Newstrack cassette in which it is shown that the children of the prostitutes are taken away forcibly by the police under an Act known as Juvenile Justice Act of 1986. Madam, I would want the Government to watch this cassette and find out for themselves as to what kind of injustice these minor children are subjected to. These children are forcibly suddenly taken away from their mothers. Yes, their mothers could be prostitutes, but so what, a mother is a mother after all and Madam Deputy Chairman, who would know this fact better than you

because I am sure a woman knows this best. It was shown on this particular cassette that the police people suddenly go and raid the house and seize children whether they are the children of the prostitutes or children of the neighbour. This is in an area called the G.B. Road. I was told on further enquiry that children who are not even connected to the prostitutes, they just happen to live there, they are also taken away and put in an agonising condition for several days before they were released. Madam, I want to cut the matter short because I do not have much time. I am appealing to the Government that the Juvenile Justice Act of 1986 be reviewed, let there be a committee to review the situation. Because, when they took away these children, it was found that these children were school-going children, they were studying and they were being looked after properly. I can fully appreciate the motive of the Government and the law that they do not want to encourage the children to get into this profession but, Madam, there are ways and means. It is very important that whenever such a situation arises we must take the help of social service organizations who understand human relationships perhaps better than the Act itself which is only on paper. Not only that, Madam.

I was quite touched when I saw this cassette wherein a young lady was being interviewed and who was kept in one of these "Observation Homes." It was said that she was going to get married the next day. When she was asked, "Do you know the name of your would-be husband?", she said "No." I am not quite sure if this is the best solution.